

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO. HC. VII-165/2014/1203/A

From :- Shri Saptarshi Garg,
Jt.Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Debasish Bhattacharjee,
Principal Judge, Family Court,
Nalbari, Assam.

Dated Guwahati the th 10 February, 2023

Sub: **Casual leave.**

Ref:- Your letter No.FC.NLB/08/2019/07, dtd. 11.01.2023

Sir,

With reference to the above, I am directed to inform you that you have been **casual leave on 10.02.2023 along with station leave permission, from the morning of 10.02.2023, till the morning of 13.02.2023.** Further, you have been granted exemption from attending the "Sensitization Training Programme" to be conducted on 11.02.2023. The Counsellor, Family Court, Nalbari and in her absence the Chief Judicial Magistrate, Nalbari will remain in charge of your Court and office in your absence.

Yours faithfully,

Sd/-

JT. REGISTRAR (VIGILANCE)

Memo NO. HC. VII-165/2014/1204-1205/A, dated , 10-02-2023

Copy forwarded for information to:

1. The Chief Judicial Magistrate, Nalbari.
2. The Project Manager, Gauhati High Court.


JT. REGISTRAR (VIGILANCE)

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